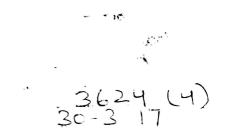
JOINT/SELECT COMMITTEE REPORTS OF LEGISLATIVE ASSEMBLY -1931

The Gold Thread Industry (Protection) Bill



Act & Bills section FB-60, PLB

List of Reports of Select or Joint Committees Presented in the Legislative Assembly in 1931.

erial No.	Short title of the Bill.	Date of presentation. Remarks.
1.	The Indian Merchant Shipping (Amendment) Bill.	11.2.31.
2.	The Gold Thredd Industry (Protection) Bill.	11.2.31.
3.	The Steel Industry (Protection) Bill.	11.2.31.
4.	The Indian Press Bill.	21.9.31.

LEGISLATIVE ASSEMBLY.

We, the undersigned, Members of the Select Committee to which the Bill to provide for the fostering and development of the gold thread industry in British India was referred, have considered the Bill and have now the honour to submit this our Report, with the Bill annexed thereto.

- 2. We do not propose that any amendment should be made in the Bill.
- 3. The Bill was published in the Gazette of India dated the 31st January, 1931.
- 4. As the Bill has not been altered it does not require re-publication, and we recommend that it be passed as introduced.

MD. YAKUB.

G. RAINY.

W. ALEXANDER.

MOHD. AZHAR ALI.

RAGHUBIR SINGH.

N. N. ANKLESARIA.

HARI DAS.

K. P. THAMPAN.

The 9th February, 1931.

BILL

Provide for the fostering and development of the gold thread industry in British India.

WHEREAS it is expedient, in pursuance of the policy of discriminating protection of industries in British India with due regard to the well-being of the community, to provide for the fostering and development of the gold thread industry by increasing, for a period of ten years, the import duty leviable on certain articles; It is hereby enacted as follows :-

- 1. This Act may be called the Gold Thread Industry (Protection) Act, Short title. 1931.
- 2. (1) In Item No. 43BBB of the Second Schedule to the Indian Tariff Amendment of Item Act, 1894 (hereinafter re- VIII of 1894. 43BBB of Schedule II, Act VIII of 1894. ferred to as the said Schedule), the words and brackets "silver thread and wire (including socalled gold thread and wire mainly made of silver), silver leaf " shall be omitted.
- (2) Sub-section (1) shall have effect only up to the 31st day of March, 1931, and thereafter, Item No. 43BBB, as hereby amended, shall, in pursuance of sub-section (3) of section 1 of the Indian Finance Act, 1930, be omitted from the XV of 1930,

- 3. In Item No. 131 of the said Schedule, the Amendment of Item words "gold thread and 131 of Schedule II, Act wire" shall be omitted. VIII of 1894.
- 4. (1) In Part VI of the said Schedule, the Insertion of new Item following Item shall be 132 in Schedule II, Act inserted, namely:— VIII of 1894.
- " 132 SILVER PLATE, and silver manufactures, all sorts not otherwise specified."
- (2) Sub-section (1) shall have effect on the expiration of the 31st day of March, 1931, and sub-section (3) of section 1 of the Indian Finance Act, 1930, in so far as it purports to revive Item No. 132 of the said Schedule as it stood before the com. XV of 1930, mencement of that Act, shall have no effect inconsistent with sub-section (1).

5. (1) In Part VII of the said Schedule, after Item No. 154, the follow-Insertion of new Item ing heading and Item 154A in Sched Act VIII of 1894. Schedule shall be inserted, namely:-

"METALS OTHER THAN IRON AND STEEL.

154A. | SILVER THREAD AND WIRE (includ-50 per cent. ing so-called gold thread and wire mainly made of silver) and ad valorem." silver leaf; including also imita-tion gold and silver thread and wire, lametta and metallic spangles and articles of a like na ture, of whatever metal made.

(2) Sub-section (1) shall have effect up to the 31st day of March, 1941.

GOVERNMENT OF INDIA.

LEGISLATIVE ASSEMBLY DEPARTMENT.

Report of the Select Committee on the Bill to provide for the fostering and development of the gold thread industry in British India, with the Bill as recommended by the Select Committee.